NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

10

T.C.P No. 364/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Khimji Poonja Freight Forwarders Pvt. Ltd.

V/s

Ingram Micro India Pvt. Ltd.

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

Shouti Bardia 1/6 Jayakas & Parmers for Petitioner/

ORDER

TCP No. 364/ I&BP/NCLT/MB/MAH/2017

The Petitioner side has sought time to file form, at his request list this matter on 11.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)